

Delta Irrigation Projects in Orissa

3843. SHRI BANAMALI PAT-
NAIK: Will the Minister of IRRIGATION AND POWER be pleased to state:

(a) when was the Delta Irrigation Project started in Orissa;

(b) the total investment made so far and the results achieved; and

(c) the time by which it is likely to be completed?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL): (a) The construction of Mahanadi Delta irrigation project was started in 1957.

(b) An amount of Rs. 37.43 crores was spent on the project upto the end of 1971-72, and on irrigation potential of 4.18 lakh hectares created.

(c) The project is likely to be completed towards the end of the Fifth Plan.

इलाहाबाद उच्च न्यायालय की मेरठ में तथा
राजस्थान उच्च न्यायालय की जयपुर
में पीठ

3844. श्री राम चन्द्र विकल: क्या विधि और न्याय मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या राजस्थान उच्च न्यायालय की जयपुर में तथा इलाहाबाद उच्च न्यायालय की मेरठ में पीठ खोलने की काफी दिनों से मांग की जा रही है; और

(ख) यदि हां, तो यह मांग कब तक पूरी कर दी जाएगी?

विधि और न्याय तथा पेट्रोलियम और रसायन मंत्री (श्री एच० आर० गोखले):

(क) सरकार को कतिपय विधिज्ञ-संगमों से इस निमित्त अभ्यावेदन प्राप्त हुए थे।

(ख) यह प्रश्न कि उच्च न्यायालय की बच प्रधान स्थान से अन्य स्थान पर होनी चाहिए प्रथमतः उच्च न्यायालय के परामर्श

से मपूक्त राज्य सरकार के लिए विचार करने का है। राजस्थान सरकार से उच्च न्यायालय की बेंच जयपुर में खोलने का अथवा उत्तर प्रदेश सरकार से उच्च न्यायालय की बेंच मेरठ में खोलने का कोई प्रस्ताव प्राप्त नहीं हुआ है।

Conversion of Bhadrans-Vaso Line into Broad Gauge

3845. SHRI D. D. DESAI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there has been persistent demand for linking Bhaili-Bhadran and converting into Broad Gauge the existing Bhadrans-Vaso line to tap high revenue potential of the area; and

(b) what steps the Ministry has taken or propose to take in the matter?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI): (a) No.

(b) Does not arise.

Objection from Kerala Government to canalisation of Coir Exports

3846. SHRI C. JANARDHANAN: Will the Minister of FOREIGN TRADE be pleased to state:

(a) whether Government have received any objection from the Kerala Government or the Kerala Coir Advisory Board to the reported suggestion of the Central Government to canalise the export of coir through State Trading Corporation or a new subsidiary of the S.T.C.;

(b) if so, the reasons given by the State Government or the Coir Advisory Board for their objections; and

(c) the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE): (a) to (c). There is no substantive difference in the views held by the Central Government and the Kerala Government on the proposed canalisation of coir exports and Kerala Government have only asked, that, as a State Government vitally concerned with coir industry, they must be consulted before a final decision is taken about canalisation of coir exports.